

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-111

IA-3714/2020

In

IB-1208(ND)/2019

IN THE MATTER OF:

M/s. Luxe Enterprises

Vs.

M/s. Flaura High Tech Appliances Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 23.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For Union Bank of India :

For the Intervener :

:

: Mr. Sanjeev Kataria, Advocate.

: Mr. Avinesh Mohapatra, Advocate.

:

ORDER

IA-3714/2020:-

Counsels for both the sides are present. Counsel for the respondents is directed to file preliminary objections along with documents within two weeks.

List the matter on 11th December, 2020.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)